

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.1.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) SR No.24/230/HDB/2017
NAME OF THE COMPANY	People Combine Educational Initiatives Limited
NAME OF THE PETITIONER(S)	People Combine Educational Initiatives Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
k. Phanilcen	Advocata	E GRAIL CM	K.A.
		94440190	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
. *			

ORDER

Heard Shri K. Phani Kumar, Learned Counsel for the Applicant Company.

IT report is awaited. Post the case on 08.02.2018.

Member (T)

Member (J)

binnu